

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 57(ND)2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.09.2017**

NAME OF THE COMPANY: Sh. Manmeet Singh Vs. M/s. Techcomp India
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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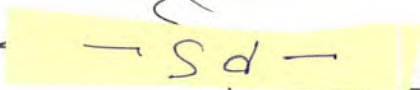
	For the Petitioner (s) :	None		
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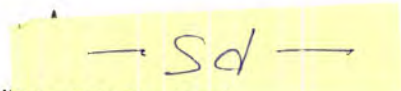
	For the Respondent (s) :	Counsel for the Respondent		
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ORDER

Request for an adjournment is being made on behalf of the respondent on the grounds that the main counsel has met with an accident.

To come up on 6th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)